

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (Cr1.) No(s).8994-8995/2015

DOONGAR SINGH AND ORS. ETC.

Petitioner(s)

VERSUS

STATE OF RAJASTHAN

Respondent(s)

(with appln. (s) for directions and interim relief and office report)

WITH

SLP(Cr1) No. 1761/2016

(With WITH APPLN. (S) FOR exemption from filing O.T. and Interim Relief and Office Report)

Date : 22/03/2017 These petitions were called on for hearing today.

For Petitioner(s)

Ms. Pratibha Jain,Adv.

Mr. Rishabh Sancheti,Adv.

Mr. T. Mahipal,Adv.

For Respondent(s)

Caveator-in-person,Adv.

UPON hearing the counsel the Court made the following
O R D E R

The office report indicates that service of notice is complete on the sole respondent but no one has entered appearance on his behalf. Viewed, in that context, the matter shall be processed for listing before the Hon'ble Court, under the rules.

(M V RAMESH)
Registrar